

COURT NO. 26**THE HONOURABLE SRI JUSTICE A. HARI HARANADHA SARMA****To be Heard on Tuesday The 21st day of July 2026 (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS</u>					
1	TRCMP/160/2024 IA 1/2024 Stay Petition	SMT MALLE PRIYA SPARSHA @ YARLAM PRIYA SPARSHA Vs YARLAM GAJENDRA	KOPPARTHI SUMATHI	G V SHIVAJI	GUNTUR
<u>FOR DISMISSAL</u>					
2	TRCMP/96/2024 IA 1/2024 Stay Petition	KADA VIJAYALAKSHMI Vs KADA VYASA RAVI SHANKAR	MEKALA ANUSHA		VISAKHAPATNAM
<u>FOR ADMISSION</u>					
3	TRCRLP/73/2026 IA 1/2026 Stay Petition	MAHIMALURI SUMANJALI Vs THE STATE OF ANDHRA PRADESH	NANDA KISHORE KONDURI	PUBLIC PROSECUTOR	KURNOOL
4	TRCMP/215/2026 IA 1/2026 Stay Petition	RAVALAVALASA JAYASRI Vs RAVALAVALASA SHASHI KIRAN	T DIWAKAR REDDY		VISAKHAPATNAM
5	TRCMP/216/2026 IA 1/2026 Stay Petition	GUDEMCHERUVU SRI VANI ALIAS VANNEMPALLI SRI VANI Vs GUDEMCHERUVU THIRUMALAI AH	N CHANDRA SEKHAR REDDY		YSR KADAPA
6	TRCMP/217/2026 IA 1/2026 Stay Petition	EETHAKULA VAMSI SAI MOUNIKA ALIAS KARPURAPU VAMSI SAI MOUNIKA Vs EETHAKULA NAVEEN	ALLA RAMA KRISHNA		KRISHNA
7	TRCMP/218/2026 IA 1/2026 Stay Petition	TANNEERU REEMA RITHIKA Vs TANNEERU SIVA PRASADA RAO	VALLURI HEMANTH MANIKANTA CHARY		PRAKASAM
8	TRCMP/219/2026 IA 1/2026 Stay Petition	SS JEWELLERY Vs SRI VIJAYA LAKSHMI JEWELLERY MART	TALLADA RAMESH BABU		KRISHNA
<u>ADMISSION</u>					
9	TRCMP/183/2024 IA 1/2024 Stay Petition	SMT. MAMIDI CHITTI LAKSHMI Vs SRI. MAMIDI VENKATA RAMANA	GULIPALI SURAJ		VISAKHAPATNAM
10	TRCMP/237/2024 IA 1/2024 Stay Petition	ALLURI BHARATI Vs KOTTAPALLI PRIYANKA	KOTHA LEELA GANESH RAGHAVENDRA		SRIKAKULAM
11	TRCMP/349/2024 IA 1/2024 Stay Petition	TULVA(GOPISETTI) KOMALA DEVI Vs TULVA LEELA VENKATA VYKUNTA VASU	V SAI KUMAR	KOMMAREDDY DIVAKARA REDDY COUNTER AFFIDAVIT FILED VIDE USR No 1366/2025 (P T) (c)	EAST GODAVARI
12	TRCRLP/67/2026	VIJANAGIRI LAKSHMI	MANGENA SREE RAMA	PUBLIC PROSECUTOR	VISAKHAPATNAM

	IA 1/2026 STAY 447(6)	MOUNIKA ALIAS MOUNIKA RAO Vs THE STATE OF ANDHRA PRADESH		PROOF OF SERVICE NOT FILED	
13	TRCRLP/69/2026 IA 1/2026 Stay Petition	SIVAPU MEENAKSHI Vs THE STATE OF ANDHRA PRADESH	VARA PRASAD DEEVI	PUBLIC PROSECUTOR	GUNTUR
14	TRCMP/180/2026 IA 1/2026 Stay Petition TRCMP/126/2026 TRCMP/129/2026	NUTANGI MOHAN RAO Vs KASIREDDY KRISHNA REDDY	M M M SRINIVASA RAO		GUNTUR
15	TRCMP/126/2026 IA 1/2026 Stay Petition	NUTANGI MOHAN RAO Vs BONIGALA DAVID RAJU	M M M SRINIVASA RAO	THOKA HARSHA SAI PAVAN YADAV	GUNTUR
16	TRCMP/129/2026 IA 1/2026 Stay Petition	NUTANGI MOHAN RAO Vs KOSURI VENKATA RAMA RAJU	M M M SRINIVASA RAO	BODA SATYA NAGA MANJEET	WEST GODAVARI
17	TRCMP/188/2026 IA 1/2026 Stay Petition	MUDDISETTY CHANDRA SHAKER (DIED) HIS L.RS 1 AND 2 Vs TAMATAM VENKATA RAMANA REDDY	A SYAM SUNDAR REDDY	R1 & R2-NOTICE SENT, NOT YET RETURNED MEMO PROOF OF SERVICE FILED VIDE USR NO.75708/2026	YSR KADAPA
18	TRCMP/193/2026 IA 1/2026 Stay Petition	SAANAMPUDI MANJULA ALIAS JYOTHI MANJULA Vs JYOTHI KONDALA RAO	SUDHESHNA YAKKALA	MEMO FILED VIDE USR NO.74235/2026	KRISHNA
19	TRCMP/195/2026 IA 1/2026 Stay Petition	SMT VELGONDA SANDYA RANI Vs CHAKALA NARESH	M/S INDUS LAW FIRM	MEMO NOT FILED	ANANTAPUR
20	TRCMP/207/2026 IA 1/2026 Stay Petition IA 2/2026 Amendment Petition	MEKA NAGA NANDINI DEVI Vs KAVALI MANIKANTA VENKATA RAMANA ALIAS MANIKANTA	SUNKARA RAJENDRA PRASAD	IA 2 OF 2026 (AMENDMENT PETITION) IS FILED PLACED IN THE BUNDLE	WEST GODAVARI
<u>PART-HEARD CASES</u>					
21	TRCMP/170/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	SMT KADIMI (POTHURAJU) SOWMYA Vs KADIMI JAGADISH KUMAR	ZAMPANI BHANU RAJA	SIVA RAMA KRISHNA KOLLURU	KRISHNA
<u>INTERLOCUTORY</u>					
22	TRCMP/186/2024 IA 1/2024 Stay Petition	ANUMALASETTI RAJYA LAKSHMI Vs ANUMALASETTI BHARANI KUMAR	NIMMAGADDA VIJAYA SANTHI	SR - NOTICE UNSERVED & RETURNED (AS PER POSTAL ENDORSEMENT "NO SUCH PERSON IN THIS ADDRESS")	VIZIANAGARAM
23	TRCMP/201/2024 IA 1/2024 Stay Petition	ANGIREKULA @ PALLAGORLA SWATHI Vs ANGIREKULA GOPI CHAND @ GOPI	RAMAKRISHNA AKURATHI		PRAKASAM
24	TRCMP/314/2024 IA 1/2024 Stay Petition	GUDURI @ MADDELA YAMINI Vs GUDURI SANDEEP	SIVAPRASAD REDDY VENATI	SR-SERVED (c)	EAST GODAVARI
25	TRCMP/329/2024 IA 1/2024 Stay Petition	SMT. IKAM VANI. Vs SRI. IKAM GOVINDA RAO	B V S CHALAPATI RAO	G R SUDHAKAR COUNTER AFFIDAVIT FILED VIDE USR No 60254/2025	KRISHNA

26	TRCMP/427/2025 IA 1/2025 Stay Petition	VALLAMSETTY DEVI SREYA @ PONNALA DEVI SREYA Vs VALLAMSETTY SATYAVARDHAN	BABU RAO PANDIRI	Dr CHALLA SRINIVASA REDDY COUNTER AFFIDAVIT NOT FILED AS PER COMPUTER VERIFICATION	WEST GODAVARI
27	TRCMP/102/2026 IA 1/2026 Stay Petition	PENDIKATLA VASANTHA Vs JUPALLI PRAVEEN KUMAR	SHAIK MOHAMMED ISMAIL	G V SHIVAJI COUNTER AFFIDAVIT NOT FILED	YSR KADAPA
28	TRCMP/127/2026 IA 1/2026 Stay Petition	PUTIKAM MANASA DEVI Vs PUTIKAM ADITYA KUMAR REDDY	K SATYA SAI KUMAR	SIVAPRASAD REDDY VENATI	SPS NELLORE
29	TRCMP/159/2026 IA 1/2026 Stay Petition	MARDALA SUSHMA ALIAS E.SUSHMA Vs M.MUKUNDA	DR G V RAVI	SR-SERVED	CHITTOOR
30	TRCMP/179/2026 IA 1/2026 Stay Petition	SMT. VOBILISSETTI ALIAS BUDDEPU PRIYANKA Vs BUDDEPU VENKATA AKHIL	YELLATI NAGA SRINIVAS	P GOPALA KRISHNA PROOF OF SERVICE NOT FILED	VIZIANAGARAM
FINAL HEARING					
31	TRCMP/254/2023 IA 1/2023 Stay Petition	KOPPARTHI JAHNAVI Vs KOPPARTHI RAHUL	KOTHA VEERA NAGA PALLAVI	V V SATISH	WEST GODAVARI
32	TRCMP/24/2024 IA 1/2024 Stay Petition	CHAPPIDI SATYAVATHI Vs CH.SRINIVAS	G SRI HARSHA	VMR LEGAL	CHITTOOR
33	TRCMP/133/2024 IA 1/2024 Stay Petition IA 2/2024 Miscellaneous Petition IA 3/2024 Implead Petition	ARJA MERCY PRIYANKA @ KANAPARTHI MERCY PRIYANKA Vs ARJA SUNDAR MANOJ	LEELA PRASAD MALLELA	G RONALD RAJU	GUNTUR

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SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
34	SA/631/2025 (AS/111/2018) IA 1/2025 Injunction Petition	SHAIK NISSAR AHAMMAD Vs GOLAMARI KRISHNA REDDY	V V RAVI PRASAD	TURAGA SAI SURYA PAVAN KUMAR PASUPULETI SOLE APPELLANT - APP BY M/s V V RAVI PRASAD R 1 TO 4 - APP BY M/s TURAGA SAI SURYA R5 - APP BY M/s PAVAN KUMAR PASUPULETI R 6 & R7 - DIED VIDE C T R8 TO 14 - NO APPEARANCE	PRAKASAM
<u>ADMISSION</u>					
35	SA/1765/2018 (AS/80/2013) IA 1/2018 Leave Petition IA 2/2018 Condone Delay Petition IA 3/2018 Direction Petition IA 1/2026 Permission Petition	B YEDUPADAM (DIED) Vs MEDABALIMIVARRA PRASAD	S LAKSHMINARAYANA REDDY	SREENIVASA RAO VELIVELA HAMSA DEVINENI (C S)	KRISHNA
36	SA/565/2023 (AS/88/2021) IA 1/2023 Stay Petition	VASUPALLI CHITTEMA Vs KOVVURI SATYANARAYANA REDDY	G KOTINAGULU		EAST GODAVARI
37	SA/534/2024 (AS/11/2014) IA 1/2024 Suspension Petition	YADAVALLI RAMA RAO Vs YEDAVALLI KALAVATHI	SUREPALLI MADHAVA RAO	V V L N SARMA (C S)	KRISHNA
38	SA/535/2024 (AS/10/2014) IA 1/2024 Suspension Petition IA 1/2025 Leave Petition	YADAVALLI RAMA RAO Vs YEDAVALLI KALAVATHI	SUREPALLI MADHAVA RAO MOHAMMAD NAYAB RASOOL	V V L N SARMA (C S)	KRISHNA
39	SA/525/2025 (AS/156/2023) IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition IA 1/2026 Extension Petition	KORRAPATI MURALIDHAR RAO Vs KORRAPATI MAHESWARA RAO	T M K CHAITANYA	NIKHIL CHOWDARY GUNTUPALLI (C S)	SPS NELLORE
40	SA/650/2025 (AS/133/2017) IA 2/2025 Suspension Petition SA/295/2025 SA/296/2025 SA/297/2025	DR. I BHASKAR RAJU Vs DEEVI MANI PADMA	B VAMSI KRISHNA	R R K DURGA SIVA KUMAR (C S)	KRISHNA
41	SA/295/2025 (AS/183/2019) IA 2/2025 Suspension Petition	DR. I BHASKAR RAJU Vs DEEVI MANI PADMA(DIED)	B VAMSI KRISHNA	RAVI KUMAR C	KRISHNA
42	SA/296/2025 (AS/181/2019) IA 2/2025 Suspension Petition	S. PANDU RANGA RAO(DIED) Vs DAMARAJU VENKATA SUBBA RAO	B VAMSI KRISHNA	RAVI KUMAR C	KRISHNA

43	SA/297/2025 (AS/135/2017) IA 3/2025 Suspension Petition	S. PANDU RANGA RAO(DIED) Vs DAMARAJU VENKATA SUBBA RAO	B VAMSI KRISHNA	RAVI KUMAR C	KRISHNA
44	SA/913/2025 (AS/125/2023) IA 1/2025 Stay Petition	JONNALAGADDA NAGAMANI Vs KANDULA CHENNARAYUDU	P VASU SEKHAR	(C S)	SPS NELLORE
45	SA/919/2025 (AS/78/2018) IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	GADDAM VENKA REDDY Vs AUDIREDDY SUBBA REDDY	MADHAVA RAO NALLURI	V S MALLIKHARJUNA KULADEEP THOKA	PRAKASAM

OLD MATTERS

46	AS/802/1997 (OS/17/1988) AS/2891/1999	VYTLA SOMESWARA RAO Vs PYNDAH SURYANARAYANA MURTHY (DIED) PER LRS RR- 2 TO 4	M R K CHAKRAVARTHY	P RAJASEKHAR N SIVA REDDY (a)	EAST GODAVARI
47	AS/2891/1999	VYTLA RAJARAJESWARI Vs PYNDA SURYANARAYANA MURTHY AND OTHERS	M R K CHAKRAVARTHY	. M V S SURESH KUMAR N SIVA REDDY ARAVALA SREENIVASA RAO	EAST GODAVARI
48	AS/1156/1999 (OS/297/1992) AS/2105/1999	JASTHI JANAKIDEVI (DIED) PER LR APPELLANTS 2 & 3 Vs DEVARAKONDA VENKATA LAKSHMI	K SESHARAJYAM K K RAO	P VIVEK S AND S LAW ASSOCIATES (a)	EAST GODAVARI
49	AS/2105/1999 (OS/297/1992) IA 1/2024 Extension Petition	C SOMASANKARAPRASAD (DIED) PER LR APPELLANT 2. Vs DASAKI PANDURANGA SAI	BRAHMAJI VULISE	P VIVEK SIVA BHAMI REDDY S	EAST GODAVARI
50	AS/158/2000 (OS/1/1996)	K.NARASIMHULUPARIGIA NANATAPUR Vs K.RAMACHANDRAPPAPAR IGIANANTAPUR& 13 ORS	O M R LAW FIRM	S SRINIVAS REDDY M V SURESH K V RAMANA MEMO IS NOT FILED AS PER COMPUTER VERIFICATION	ANANTAPUR
51	AS/3356/2003 (OS/221/1987) IA 2/2004(XOBJ 6296/2004) Direction Petition	M. VENKATA SOMASEKHARA RAO @ Vs T. SUSEELA ALIAS VENKATA SLUSEELA	ARAVALA SREENIVASA RAO	VINJAMURI RANGA BABU NIMMAGADDA SATYANARAYANA M V SURESH (a)	WEST GODAVARI
52	TRAS/3828/2004 IA 3/2024 Miscellaneous Petition IA 6/2024 Substitute Petition AS/1708/2002	BHATRAJU RAMA RAO (DIED) PER LRS A- 2 TO 4 Vs CHUNDURU VISWANATHAM	VIJAYALAKSHMI PALADUGU K RAMACHANDRA	ATCHUTUNI RAMA MOHAN RAO A MALATHI H SRINIVASA RAO AND VIJAYALAKSHMI	GUNTUR
53	AS/1708/2002 (OS/10/2000)	B.RAMA RAO Vs P.GOPI CHAND AND 1	H SRINIVASA RAO AND VIJAYALAKSHMI K RAMACHANDRA	ATCHUTUNI RAMA MOHAN RAO	GUNTUR

INTERLOCUTORY

54	IA/1/2025 Condone Delay Petition AS/1381/2002	M.VEERA VENKAT SATYANARAYANAAT V.V.SATYANARAYANAMU RTHY Vs	VASAVI RATNA KUMARI DANDAMUDI	D V V S S N H BHUJANGA RAO	EAST GODAVARI
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55	IA/2/2025 Restoration Petition AS/1381/2002	M.VEERA VENKAT SATYANARAYANAAT V.V.SATYANARAYANAMU RTHY Vs	VASAVI RATNA KUMARI DANDAMUDI	D V V S S N H BHUJANGA RAO	EAST GODAVARI
56	IA/3/2025 Set Aside Petition AS/1381/2002	M.VEERA VENKAT SATYANARAYANAAT V.V.SATYANARAYANAMU RTHY Vs	VASAVI RATNA KUMARI DANDAMUDI	D V V S S N H BHUJANGA RAO	EAST GODAVARI
57	IA/4/2025 L R Petition AS/1381/2002	M.VEERA VENKAT SATYANARAYANAAT V.V.SATYANARAYANAMU RTHY Vs	VASAVI RATNA KUMARI DANDAMUDI	D V V S S N H BHUJANGA RAO	EAST GODAVARI
58	IA/5/2025 Dispense with Petition AS/1381/2002	M.VEERA VENKAT SATYANARAYANAAT V.V.SATYANARAYANAMU RTHY Vs	VASAVI RATNA KUMARI DANDAMUDI	D V V S S N H BHUJANGA RAO	EAST GODAVARI

FOR PRONOUNCEMENT OF JUDGMENT

59	MACMA/1243/2012 (OP/376/2003) IA 1/2012(MACMAMP 2700/2012) Petition to Declare Major	KARNATI VIJAYALAKSHMI Vs M. SIVANANDA REDDY	NIMMAGADDA SATYANARAYANA	. V V N NARASIMHAM R1-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "REFUSED"). R2-APP. BY M/S V V N NARASIMHAM.	PRAKASAM
60	MACMA/3099/2014 (OP/705/2011)	GANDI SAROJINI & 3 OTHERS Vs D MANGATAYARU & ANOTHER	JAYANTI S C SEKHAR	. ELEVATED AS JUDGE C PRAKASH REDDY	VISAKHAPATNAM
61	MACMA/3834/2014 (OP/777/2008)	THE APSRTC REP. BY ITS M.D. Vs EDIGA RAVI & ANOTHER	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	K SRINIVAS R2 UNSERVED,R1-APP. BY M/s. K SRINIVAS R2-SERVED	ANANTAPUR